

**Contract Labour**

170. SHRI K. A. RAJAN: Will the Minister of LABOUR be pleased to state:

(a) whether Government's attention has been drawn to a study conducted by the Labour Bureau of the Government of India revealing the existence of contract labour in all forms in iron ore mines although the Centre has abolished the system; and

(b) if so, the details thereof and the steps proposed to be taken, if any?

THE MINISTER OF TOURISM & CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) & (b). The Labour Bureau in its study of Iron Ore Mines in 1956-57 had indicated the existence of Contract Labour in such mines. After the passing of the Contract Labour Regulation and Abolition Act, 1970, Government by a notification of 15th December, 1979, have abolished employment of Contract Labour in all Iron Ore Mines in the country for the following Operations—Float Ore Operations, Over-burden removal, Drilling and blasting with effect from 10th May, 1980.

**कुशीनगर-पदरौना रेलवे लाइन**

171. श्री रामायण राय: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या वर्ष 1976-77 में जब तत्कालीन रेल मंत्री कुशीनगर गये थे उन्होंने वहां की जनता को आश्वासन दिया था कि कुशीनगर देवरिया से पदरौना तक रेल लाइन बिछाई जायेगी;

(ख) यदि हां, तो इस सम्बन्ध में अब तक कितनी प्रगति हुई है: और

(ग) यदि हां, तो क्या सरकार का विचार इस कार्य को शीघ्र आरम्भ करने का है?

रेल मंत्रालय में राज्य मंत्री (श्री सी. के. जाफर शरीफ): (क) से (ग) रेल मंत्रालय को इस बात की जानकारी नहीं है कि तत्कालीन रेल मंत्री ने इस प्रकार का कोई आश्वासन दिया था। वैसे, नयी रेल लाइनों के निर्माण के लिये छन-राशि की कठिनाई को देखते हुए फिलहाल इस रेल लाइन के निर्माण के सम्बन्ध में विचार किया

जाना सम्भव नहीं है। 56 कि. मी. लम्बी प्रस्तावित रेल लाइन पर लगभग 8 करोड़ रुपये खर्च आने का अनुमान है।

**Disruption of Bombay Suburban Rail Services**

172. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) how many times date-wise the Central Railway, Bombay Suburban Railway Service was disrupted during period of last three months;

(b) the reasons therefor; and

(c) the measures taken to avert the same occurrence in future to avoid the great hardships of lacs of Bombay Commuters.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):

(a) During October to December, 1979 there were disruptions on 7 occasions on the Central Railway Suburban Service on the following days:

7-11-79, 10-11-79, 14-11-79, 29-11-79, 8-12-79, 12-12-79 and 16-12-79.

(b) The disruptions were mainly because of accidents, and equipment failures.

(c) For improving efficiency steps are being taken to intensify attention to rolling stock and equipment by additional inputs and improved training facilities for staff.

**Industrial Relations Bill**

173. SHRI R. K. MHALGI: Will the Minister of LABOUR be pleased to state:

(a) whether Government intend to bring forth in Parliament a fresh "Industrial Relations Bill" so as to protect the legitimate rights of labour and to encourage industrial production; and

(b) if so, when and whether Government will take into consideration